

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Maiia Commodity Management Private Limited Date of Commencement of Liquidation: 25-07-2019; List of Stakeholders as on Date: 28-11-2019; Name of IP: Ms. Jovita Reema Mathias; Last 5 digit of registration number: 10941

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		883000		883000				NA
2	Liquidation costs incurred till date		117965		117965				NA
3	Secured financial creditors	0	0	0	0				NA
4	Unsecured financial creditors	2	21358886	2	21358886				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	375	2005814	375	1990091				<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	101	2366096	101	2352370				<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	650446	2	650446				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	257541620.92	2	257541620.92				<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>482</b>	<b>284923827.91999996</b>	<b>482</b>	<b>284894378.91999996</b>	<b>0</b>	<b>0</b>	<b>0</b>	